

&  
SLP(C)No. 12010 OF 2002

ITEM No.2

Court No. 6

SECTION IX

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.12010/2002

(From the judgement and order dated 03/05/2002 in Appeal (Loading)  
No.386/02 in Notice of Motion No.1056 in Suit No.3459/99 of The HIGH  
COURT OF JUDICATURE AT BOMBAY)

DEVENDRA KRISHNA AMBRE

Petitioner (s)

VERSUS

GULAB DAULAT AMBRE & ORS.

Respondent (s)

( With Appln(s). for exemption from filing c/c of the impugned Judgment  
and exemption from filing O.T. and with prayer for interim relief )

Date : 24/06/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE RUMA PAL  
HON'BLE MR. JUSTICE ASHOK BHAN  
(VACATION BENCH)

For Petitioner (s) Mr. Rakesh Dwivedi, Sr. Adv.  
Mr. Shivaji M. Jadhav, Adv.  
Mr. Sunil Kumar Verma, Adv.

For Respondent (s)

UPON hearing counsel the Court made the following  
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....T.....J.....R  
.SP2

The special leave petition is dismissed.

.SP1

(A.S. Bisht)  
Court Master

(K.K. Chadha)  
Court Master